

DIVISION BENCH S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

COMP.APPL/50(KB)2021
In
CP/1407(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th July, 2021, 10:30
A.M**

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | RSB INDUSTRIES LTD. | | |
| Under Section | Rule 11 of NCLT | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

Appearances (via video conference)

For the applicant

Mr. Anil Kumar Dubey, Pr. CS

ORDER

Mr. Anil Kumar Dubey, Ld. Authorised Representative for the applicant present.

Comp.Appl/50(KB)2021 is an application for early listing of CP/1407(KB)2018.
Comp.Appl/50(KB)2021 is allowed and disposed of. List CP/1407(KB)2018 on 12.07.2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**